MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) An agreement was signed between Government of India and the World Bank on 10th May, 1985 for the implementation of Sardar Sarovar Project. The resettlement and rehabilitation component of the project was, ever, not covered under the World Bank financing. Owing to criticism. and agitations by environmental activities, both in India and abroad. the Government of India disengaged the project from the World financing with effect from 29.3.1993. It has been decided to compensate loss due to disengagement of project from World Bank assistance by providing additional central assistance.

## Sharing of Ganga Waters between India and Bangladesh

2246. SHRI G. G. SWELL; Will the Minister of WATER RESOURCES be pleased to state

- (a) whether Bangladesh has made known her inention of going to the International Court over the question of sharing the Ganga waters;
- (b) whether he has tried to persuade Bangladesh not to resort to such action; and
  - (c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-MINISTER LOPMENT AND THE OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K. THUNGON: (a) India has not been informed by Bangladesh about intention of going to the International Court of Justice over the question of sharing of Ganga waters. Suggestions for making such a move

have been made by some political parties and individuals.

(b) and (c) Do not arise.

Completion of Irrigation Schemes in Maharashtra

2247. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact hat Government of Maharashtra have sent some proposals to the Central Government regarding completion of the State's irrigation schemes;
- (b) if so, what are the details thereof; and
- (c) what decision has been taken by the Central Government on those proposals?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEV. AND ELOPMENT THE MINIS-TER OF STATE IN THE MINISTRY OF WATER RESOURCES P. K. THUNGON): (a) and (b) A proposal requesting permission for project specific bonds during the year 1992-93 for a namount of Rs. 100 croadditional resources res to raise through public borrowings for expedium irigation projects in Maharashditing construction of Major and Metra had been received from Government of Maharashtra.

(c) The Government of India has not agreed to the proposal as the present scheme of Public Sector Bonds is restricted to only those undertakings which are wholly or party owned by the Central Government.

Completion of Indira Gandhi Canal Project in Rajasthan

2248. SHRI RAJENDRA PRASAD MODY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the reasons for the inordinate delay in the completition of the multipurpose Indira Gandhi Canal Project in Rajasthan;

- (b) whether it is also a fact that Government have not been sanctioning the additional funds required for the project;
- (c) if so, the details of the amount of funds and the period within which they would be made available;
- (d) the steps Government propose to take to complete the project alleviate the sufferings of the people of Rajasthan?

MINISTER OF STATE THE IN THE MINISTRY OF URBAN DEV-ELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF

WATER RESOURCES (SHRI P. K THUNGON); (a) Delay on the com pletion of the Indira Gandhi Cana Project of Rajasthan has been due to various reasons like escalation of cost chance in scope of project with the decision to line the water slow pace of colonisation due to lack of infrastructural works necessiating inclusion of roads, markets drinking water supply and afforestation as a part of project activities.

central assis-(b) or (d) Liberal tance has been extended to project from time to time for Cana. and Area Development Works under

(Rs. in crores)

		Upto end of VII Plan	1990-91	<b>1991-</b> 92	1992-93
I. For Water Courses under Centrally Space Scheme for Command Area Delopment		45.60	19.99	14.12	21.80
2. For Canal Works	-				
a. Advances Plan assistance .	-	45.00			, ,
b. Drought Relief assistance		20.00			
c. Border Area Development Programme		60.70	28.60	27.80	52.00
d, Additiona. Central Assistance .		• •	• •		10.00
		125.70	28.60	27.80	62.00

The Stage I of the Project is alof the Project, the State Government likely to extend to the 10th pro-Ap

## Review of Ground water Resources in the country

HANUMANTHA 2249 SHRI V RAO: Will the Minister of WATER RESOURCES be pleased to state;

mos, complete, Regarding II has assessed that its completion į3 ject to availability of funds.

- (a) whether the Central Gfround Water Board has made an unward revision of the available ground ter resources in the country;
- (b) whether in the context of such an upward estimate, any survey has